

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2288  
TO BE ANSWERED ON 15.03.2017**

**COST FREE LAND FOR LAYING OF RAIL LINES**

**2288. DR. PRITAM GOPINATH MUNDE:  
SHRI SHRIRANG APPA BARNE:  
DR. SHRIKANT EKNATH SHINDE:  
SHRI ADHALRAO PATIL SHIVAJIRAO:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether some of the State Governments have agreed to provide land free of cost for laying of rail lines in their respective States and if so, the names of such States;**
- (b) the names of States who have provided land free of cost;**
- (c) the details of projects whose cost has escalated due to non-availability of land either on payment or free of cost and the details of rail line projects that could not be taken up for development as a result thereof;**
- (d) the details of the projects which have been withdrawn due to not making land free of cost by the States; and**
- (e) whether the Union Government is considering to start these rail line projects on their own and if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (e): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2288 BY DR. PRITAM GOPINATH MUNDE, SHRI SHRIRANG APPA BARNE, DR. SHRIKANT EKNATH SHINDE AND SHRI ADHALRAO PATIL SHIVAJIRAO TO BE ANSWERED IN LOK SABHA ON 15.03.2017 REGARDING COST FREE LAND FOR LAYING OF RAIL LINES**

**(a) & (b): The details of the New Line projects for which State Governments have given their consent to provide land free of cost:-**

<b>S. No.</b>	<b>Railway</b>	<b>Project</b>	<b>State Govt who agreed to bear the cost of land</b>
1	South Central	Akkanapet-Medak	Telangana
2	South Central	Kakinada-Pithapuram	Andhra Pradesh
3	South Central	Manoharabad-Kotapalli	Telangana
4	South Central	Nadikude-Srikalahasti	Andhra Pradesh
5	South Central	Mannuguru-Ramagundam	Telangana
6	South Central	Cumbam-Proddutur	Andhra Pradesh
7	South Central	Bhadrachallam-Sattupalli	Singareni Collieries Company Limited
8	South East Central	Dallirajahara-Jagdalpur *	Chhattisgarh, Steel Authority of Indian Ltd. & National Mineral Development Corporation
9	South East Central	Mandirhasaud-Naya Raipur-Kendri	Chhattisgarh
10	Northern	Rohtak-Mehem-Hansi	Haryana
11	Northern	Firozpur-Patti	Punjab
12	Northern	Rama Mandi (Raman)-Sada Singh Wala via Talwandi Saboo (29.11 km) of Mansa-Bhatinda Doubling	Punjab
13	South Western	Bagalkot-Kudachi	Karnataka
14	South Western	Bangalore-Satyamanglam	Karnataka
15	South Western	Kadur-Chickmagalur-Sakleshpur (land for Chickmagalur-Sakleshpur - 47 km)	Karnataka
16	South Western	Shimoga-Harihar	Karnataka
17	South Western	Tumkur-Chitradurg-Davangere	Karnataka
18	South Western	Whitefield-Kolar	Karnataka
19	South Western	Gadag-Wadi	Karnataka

<b>S. No.</b>	<b>Railway</b>	<b>Project</b>	<b>State Govt who agreed to bear the cost of land</b>
<b>20</b>	<b>North Western</b>	<b>Ratlam -Dungarpur via Banswara</b>	<b>Rajasthan</b>
<b>21</b>	<b>North Eastern</b>	<b>Kichha-Khatima</b>	<b>Uttarakhand</b>
<b>22</b>	<b>East Coast</b>	<b>Daspalla-Bolangir line of Khurda road-Bolangir (112-289 km) new line \$</b>	<b>Odisha</b>
<b>23</b>	<b>East Coast</b>	<b>Jeypore-Nabarangpur</b>	<b>Odisha</b>
<b>24</b>	<b>North Western</b>	<b>Ajmer (Nasirabad)-Sawai Madhopur (Chauth Ka Banwara) via Tonk</b>	<b>Rajasthan</b>

**\* Govt. of Chhatisgarh is providing Govt. land free of cost, providing land for compensatory afforestation, cost of land acquisition and exemption on royalty and State tax on construction materials.**

**\$ Government of Odisha is giving land free of cost and sharing 50% cost of construction for project between Km 112 to 289.**

**(c): Majority of railway projects are facing the situation of cost overrun, due to delay in acquisition of land, statutory clearances like forestry and wild life clearances, shifting of services, cutting of trees, construction of road over bridges and road under bridges by road maintaining agencies etc. Working out cost escalation or revenue loss solely on account of delay in land acquisition is not feasible.**

**(d): None of the Railway projects sanctioned in Railway Budget has been withdrawn, even if concerned State Governments have not made significant progress in providing land free of cost.**

**(e): Union Government is persuading the State Governments to provide land or to share cost for completion of these projects as committed earlier.**

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